

Publication of Books on Speeches and Writings of Netaji Subhash Chandra Bose and Raja Ram Mohan Roy

4716. SHRI B. K. DASCHOW-DHURY: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government propose to publish books on speeches and writings of Netaji Subhash Chandra Bose and Raja Ram Mohan Roy through National Book Trust of India in national and all regional languages; and

(b) if not, the reasons therefor?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) National Book Trust, India, proposes to bring out biographies of Netaji Subhash Chandra Bose and Raja Ram Mohan Roy in the National Biography series in all the Indian languages. The biographies will include extract from their important speeches.

(b) Does not arise.

दिल्ली में उच्चतर माध्यमिक स्कूलों के कर्मचारियों की पदावनति के बारे में लम्बित मामले

4717. श्री यशपाल सिंह :

श्री अशोक लाल वेरवा :

श्री प० ला० वारूपाल :

क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली में उच्चतर माध्यमिक स्कूलों के कर्मचारी की पदावनती संबंधी कुछ मामले, अपील किये जाने के बावजूद भी गत 10 वर्षों से शिक्षा निदेशालय में विचाराधीन पड़े हैं;

(ख) यदि हां, तो उक्त मामलों की कुल संख्या कितनी है ;

(ग) इनमें से कितने मामले व्यायाम शिक्षकों से संबंधित हैं; और

(घ) उपर्युक्त सभी मामले निबटाने में विलम्ब होने के क्या कारण हैं?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री भक्त वरान): (क) से (घ). अपेक्षित सूचना दिल्ली प्रशासन से एकत्रित की जा रही है और यथा शीघ्र सभा-पटल पर रख दी जायेगी।

Heirloom Jewellery of Late Nawab of Rampur

4718. SHRI JYOTIRMOY BASU: SHRI INDRAJIT GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the so-called dynastic or heirloom jewellery of the late Nawab of Rampur lying in the vaults of the State Bank of India, New Delhi had at any time, after the death of the late Nawab of Rampur, been replaced, substituted, sold or tempered with; and

(b) if so, whether any action has been initiated against the concerned Government officials or against the officials of the State Bank of India, New Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) The matter is under investigation.

(b) No occasion for such action has arisen.

Exemption from Wealth Tax for Heirloom Jewellery of Nawab of Rampur

4719. SHRI JYOTIRMOY BASU: SHRI INDRAJIT GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether exemption for the so-called dynastic or heirloom jewellery belonging to the late Nawab of Ram-